



## MEETINGS COVERAGE AND PRESS RELEASES

10 DECEMBER 2015

SC/12152

# Security Council Al-Qaida Sanctions Committee Deletes One Entry from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 10 December 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

### A. Individuals

**QDi.205 Name:** 1: RAFIK 2: MOHAMAD 3: YOUSEF 4: na

**Name (original script):** رفیق محمد یوسف

**Title:** na **Designation:** na **DOB:** 27 Aug. 1974 **POB:** Baghdad, Iraq **Good quality a.k.a.:** Mohamad Raifc Kairadin **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** (German travel document ("Reiseausweis") A 0092301) **National identification no.:** na **Address:** (In prison in Germany)

**Listed on:** 6 Dec. 2005 (amended on 21 Oct. 2008, 13 Dec. 2011) **Other information:** Member of Ansar Al-Islam (QDe.098). Sentenced on 15 Jul. 2008 to 8 years imprisonment in Germany. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

[www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list/procedures-for-delisting](http://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting)  
([https://www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list/procedures-for-delisting](https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting)).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL:

[www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list](http://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list)  
([https://www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list](https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list](http://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list)  
(<https://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list>).

 **For information media. Not an official record.**

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